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SLP(C)No. 15295 OF 2000

ITEM No.53

Court No. 6

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.15295/2000

(From the judgement and order dated 24/11/1999 in SA 430/99
of The HIGH COURT OF BOMBAY)

ANANDRAO BAPU GHATE JADHAV & ORS.

Petitioner (s)

VERSUS

TANAJI TUKARAM GHATE JADHAV

Respondent (s)

(With Appln(s). for an appln. for c/delay in refiling SLP and
exemption from filing O.T.)
(With prayer for interim relief)

Date : 05/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE N. SANTOSH HEGDE

For Petitioner (s) Mr. BM Naik, Sr.Adv.
Mr. C.G. Solshe,Adv.

For Respondent (s) Mr. M.J.Paul,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....J
Delay condoned.

Leave granted.

Interim order to continue.

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(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master